

INCOME TAX APPELLATE TRIBUNAL : DELHI BENCHES : NEW DELHI

DATE: 9/12/24

NOTICE

Sub: Pronouncement list of cases for 10/12/24 regarding various benches of ITAT, Delhi Benches, New Delhi, containing ..... No of pages enclosed.

  
Assistant Registrar

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INCOME TAX APPELLATE TRIBUNAL, NEW DELHI

CAUSE LIST OF  
PRONOUNCEMENTS

FOR 10<sup>th</sup> December, 2024 (Tuesday)

Court Room No. Time: - 10:30 AM

(VC link for the Court Room is as given in the Constitution for the period)

Before SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER

And SHRI YOGESH KUMAR U.S., JUDICIAL MEMBER

PRONOUNCEMENTS

Srl	Appeal Number				Assessee	Bench	Author
1	ITA NO	8777	DEL	2019	CHL Limited Vs. ACIT	B	JM
2	ITA NO	8778	DEL	2019	CHL Limited Vs. ACIT	B	JM
3	ITA NO	8779	DEL	2019	CHL Limited Vs. ACIT	B	JM
4	ITA NO	8780	DEL	2019	CHL Limited Vs. ACIT	B	JM
5	ITA NO	9298	DEL	2019	ACIT Vs. CHL Limited	B	JM

  
Assistant Registrar

**INCOME TAX APPELLATE TRIBUNAL, NEW DELHI**

**CAUSE LIST OF**

**PRONOUNCEMENTS**

**FOR 10<sup>th</sup> December, 2024 (Tuesday)**

**Court Room No. Time: - 10:30 AM**

**(VC link for the Court Room is as given in the Constitution for the period)**

**Before SHRI M. BALAGANESH, ACCOUNTANT MEMBER**

**And SHRI YOGESH KUMAR U.S., JUDICIAL MEMBER**

**PRONOUNCEMENTS**

<b>Srl</b>	<b>Appeal Number</b>				<b>Assessee</b>	<b>Bench</b>	<b>Author</b>
<b>1</b>	<b>MA No.</b>	<b>201</b>	<b>DEL</b>	<b>2020</b>	<b>ITO Vs. Reema Kapoor</b>	<b>SMC</b>	<b>JM</b>

  
**Assistant Registrar**  
**ITAT, NEW DELHI**

**INCOME TAX APPELLATE TRIBUNAL, NEW DELHI**

**CAUSE LIST OF**

**PRONOUNCEMENTS**

**FOR 10<sup>th</sup> December, 2024 (Tuesday)**

**Court Room No. Time: - 10:30 AM**

**(VC link for the Court Room is as given in the Constitution for the period)**

**Before SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER**

**And SHRI YOGESH KUMAR U.S., JUDICIAL MEMBER**

PRONOUNCEMENTS							
Srl	Appeal Number				Assessee	Bench	Author
1	ITA NO	2419	DEL	2023	TBO TEK Limited Vs. ACIT	I	JM

  
Assistant Registrar  
ITAT, NEW DELHI

**INCOME TAX APPELLATE TRIBUNAL, NEW DELHI**

**CAUSE LIST OF**

**PRONOUNCEMENTS**

**FOR 10<sup>th</sup> December, 2024 (Tuesday)**

**Court Room No. Time: - 10:30 AM**

**(VC link for the Court Room is as given in the Constitution for the period)**

**Before SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER**

**And SHRI YOGESH KUMAR U.S., JUDICIAL MEMBER**

**PRONOUNCEMENTS**

<b>Srl</b>	<b>Appeal Number</b>				<b>Assessee</b>	<b>Bench</b>	<b>Author</b>
<b>1</b>	<b>ITA NO</b>	<b>1219</b>	<b>DEL</b>	<b>2023</b>	<b>Kamal Sharma Vs. DCIT</b>	<b>C</b>	<b>JM</b>
<b>2</b>	<b>ITA NO</b>	<b>1220</b>	<b>DEL</b>	<b>2023</b>	<b>Kamal Sharma Vs. DCIT</b>	<b>C</b>	<b>JM</b>
<b>3</b>	<b>ITA NO</b>	<b>1221</b>	<b>DEL</b>	<b>2023</b>	<b>Kamal Sharma Vs. DCIT</b>	<b>C</b>	<b>JM</b>
<b>4</b>	<b>ITA NO</b>	<b>3401</b>	<b>DEL</b>	<b>2023</b>	<b>Kamal Sharma Vs. DCIT</b>	<b>C</b>	<b>JM</b>

  
**Assistant Registrar**  
**ITAT, NEW DELHI**

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF PRONOUCEMENT**

**FOR 09-December-2024 [Monday]**

**Court Room No. 6 [Time: AM]**

**[V.C.link for the Court Room is as given in the Constitution for the period]**

**Before Shri P.K.Kedia, Hon'ble A.M & Shri Sudhir Kumar, Hon'ble J.M.**

PRONOUNCEMENT							
Sl No.	Appeal Number				Assessee	Bench	Author
1.	ITA	1342 & 1044	Del	2021	Subhash Tyagi	H	A.M.
	C.O.	59	Del	2023	Do	H	A.M.
2.	ITA	1343	Del	2021	Do	H	A.M.

*Admit*

(Assistant Registrar)

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**  
**CAUSE LIST OF PRONOUNCEMENTS**

**For 10<sup>th</sup> December, 2024 (Tuesday)**

**Court Room No.9, Time: - 10.30 AM**

**(VC link for the Court Room is as given in the Constitution for the period)**

**Before Shri S. Rifaur Rahman, AM & Shri Anubhav Sharma, JM**

Sr. No.	Appeal Number				Assessee	Bench	Author
1.	ITA	4090	DEL	1994	RKKR International Pvt. Ltd. Vs. ACIT	F	JM
	ITA	4091	DEL	1994	RKKR Industries Pvt. Ltd. Vs. ACIT		

  
Assistant Registrar

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**  
**CAUSE LIST OF PRONOUNCEMENTS**

**For 10<sup>th</sup> December, 2024 (Tuesday)**

**Court Room No.9, Time: - 10.30 AM**

**(VC link for the Court Room is as given in the Constitution for the period)**

**Before Shri Pradip Kumar Kedia, AM & Shri Anubhav Sharma, JM**

Sr. No.	Appeal Number				Assessee	Bench	Author
1.	ITA	3074	DEL	2024	Humboldt Wedag India Pvt. Ltd. Vs. Addl. CIT	I	JM

  
Assistant Registrar

**ITAT, DELHI BENCHES, DELHI**  
**CAUSE LIST OF**  
**PRONOUNCEMENTS**  
**FOR 10<sup>TH</sup> December, 2024 (Tuesday)**  
**Court Room No. 2 Time: - 10.30 AM**

(VC link for the Court Room is as given in the Constitution for the period)

Before Shri Shamim Yahya, Accountant Member  
And  
Shri Yogesh Kumar US, Judicial Member

PRONOUNCEMENT							
Srl	Appeal Number				Assessee	Bench	Author
1.	ITA	1847	DEL	2024	KNOLDUS SOFTWARE LLP VS. ACIT	C	AM

  
ASSTT. REGISTRAR  
29/12/24



**INCOME TAX APPELLATE TRIBUNAL, NEW DELHI**

**CAUSE LIST OF**

**PRONOUNCEMENTS**

**FOR 10<sup>th</sup> December, 2024 (Tuesday)**

**Court Room No. Time: - 10:30 AM**

**(VC link for the Court Room is as given in the Constitution for the period)**

**Before SHRI S. RIFAUR RAHMAN, ACCOUNTANT MEMBER**

**And SHRI YOGESH KUMAR U.S., JUDICIAL MEMBER**

**PRONOUNCEMENTS**

<b>Srl</b>	<b>Appeal Number</b>				<b>Assessee</b>	<b>Bench</b>	<b>Author</b>
<b>1</b>	<b>ITA No.</b>	<b>1245</b>	<b>DEL</b>	<b>2024</b>	<b>Jagjit Singh Kataria Vs. Pr. CIT</b>	<b>C</b>	<b>JM</b>

  
Assistant Registrar  
ITAT, NEW DELHI

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES , NEW DELHI**  
**CAUSE LIST OF PRONOUNCEMENTS**

For 10.12.2024 (Tuesday)  
Court Room No.6.Time:- 10:30 AM  
(VC link for the Court Room is as given in the Constitution for the period)

**BEFORE SHRI M. BALAGANESH, ACCOUNTANT MEMBER &  
SHRI VIMAL KUMAR, JUDICIAL MEMBER**

PRONOUNCEMENTS						
Sr. No.	Appeal Numbers			Assessee	Bench	Author
1.	ITA Nos.	1819	&	T. V. Today Network Ltd.	H	Shri Vimal Kumar, JM
	1820/Del/2024					

  
Assistant Registrar

  
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**INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCHES, NEW DELHI**

Cause list of pronouncements for 10.12.2024  
Court Room No. 4 Time: 10.30 AM

(VC link for the Court Room is as given in the Constitution for the period)

**Before Sh. Satbeer Singh Godara, JM and Sh. M. Balaganesh, AM**

Sl. No.	Appeal Number				Name of the Party	Bench	Pronounced by
1.	ITA	2406	Del	2024	Mulkh Raj Mehta & Sons HUF	E	JM
2.	ITA	2343	Del	2022	Nirmala Devi	E	JM
3.	ITA	3052	Del	2007	Modi Entertainment Ltd.	E	JM
4.	ITA	2529	Del	2023	Nice International Ltd.	E	JM
5.	ITA	3757	Del	2023	Novelvox Softwares India Pvt. Ltd.	E	JM
6.	ITA	3834	Del	2023	NSN Ploymers Pvt. Ltd.	E	JM

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**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**  
**CAUSE LIST OF PRONOUNCEMENTS**

**For 10<sup>th</sup> December 2024 (Tuesday)**

**Court Room No Time:**

**(VC link for the Court Room is as given in the Constitution for the period)**

**Before Shri Satveer Singh Godara, JM and Shri M. Balaganesh, AM**  
**PRONOUNCEMENTS**

<b>Srl</b>	<b>Appeal Number</b>	<b>Assessee</b>	<b>Bench</b>	<b>Author</b>
1	ITA No. 3655/Del/2024	Liberal Advisory Services Pvt. Ltd	E	AM
2.	ITA No. 3665/Del/2024	Marelli Powertrain India Pvt. Ltd	E	AM
3-5	ITA Nos. 5736 to 5738/Del/2019	M/s. Mining Officer, Department of Mines & Geology	E	AM
6-7	ITA Nos. 212 & 213/Del/2023	M/s. MG Housing Pvt Ltd	E	AM
8	ITA No. 225/Del/2023	Maple ODC Movers Pvt. Ltd	E	AM
9.	ITA No. 3659/Del/2023	Mohan Garg	E	AM
10.	ITA No. 3657/Del/2019	Ashok Kumar Gupta	A	AM
11.	ITA No. 2240/Del/2024	Orient Fashion Exports (India) Pvt. Ltd	E	AM
12.	ITA No. 2228/Del/2024	Nirvan Construction and Finlease Pvt. Ltd	E	AM
13.	ITA No. 5317/Del/2019	Meenakshi Saree Centre (P) Ltd	E	AM

**Assistant Registrar**

